GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. †3487

TO BE ANSWERED ON WEDNESDAY, THE 08th AUGUST, 2018.

Cases Disposed Off by Courts

†3487. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of LAW AND JUSTICE be pleased to state:

the average number of cases disposed off in the lower Court / High Court and the Supreme Court across the country during each of the last three years, State-wise?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS (SHRI P. P. CHAUDHARY)

Data on disposal of cases is maintained by Supreme Court and High Courts. As per information made available by Supreme Court, details of cases disposed by the Supreme Court during the three years (2015, 2016 and 2017) are as below:

Year	Number of cases disposed of in Supreme Court.
2015	82,092
2016	75,979
2017	63,053

As per the information made available by High Courts, details of cases disposed by various High Courts during three years (2014, 2015 and 2016) are given in a Statement at **Annexure – I**, and State / UT-wise details of cases disposed in District and Subordinate Courts during three years (2014, 2015 and 2016) are given in a Statement at **Annexure – II**.

Annexure - I
Statement referred to Lok Sabha Un-starred Question No. †3487 for reply on 08.08.2018
Details of number of cases disposed in High Courts during 3 years (2014, 2015, 2016).

SI.	High Court	2014	2015	2016). 2016
No		Disposal of cases	Disposal of cases	Disposal of cases
1	Allahabad	3,10,294	2,65,298	2,80,986
2	Andhra Pradesh	66,239	61,690	69,639
3	Bombay	1,30,580	81,809	82,484
4	Calcutta	95,656	75,248	70,862
5	Delhi	40,154	44,184	46,027
6	Gujarat	74,444	61,405	47,735
7	Gauhati	27,467	14,191	11,601
8	Himachal Pradesh	62,270	19,307	13,317
9	Jammu &Kashmir	23,151	12,761	12,293
10	Karnataka	1,19,824	1,21,951	1,16,951
11	Kerala	72,173	81,452	80,188
12	Madras	1,29,954	1,41,154	1,45,261
13	Madhya Pradesh	1,29,373	1,17,860	1,20,020
14	Orissa	76,523	1,05,104	71,329
15	Patna	1,04,955	99,530	87,482
16	Punjab & Haryana	1,14,801	1,19,968	1,14,486
17	Rajasthan	83,792	80,341	93,879
18	Sikkim	230	201	169
19	Uttarakhand	13,386	13,696	12,884
20	Chhattisgarh	28,155	25,892	28,085
21	Jharkhand	22,327	31,314	28,725
22	Tripura*	5,144	4,372	2,574
23	Manipur*	1,926	1,611	1,726
24	Meghalaya*	1,724	572	612
Tota	al	17,34,542	15,80,911	15,39,315

Annexure - II Statement referred to Lok Sabha Un-starred Question No. †3487 for reply on 08.08.2018 Details of number of cases disposed in District and Subordinate Courts during 3 years (2014, 2015 and 2016).

SI. No	Name of the State / UT	Disposal of cases	Disposal of cases	Disposal of cases
		2014	2015	2016
	Andhra Pradesh and	6,47,130	6,58,713	6,03,017
1	Telangana			
2	Arunachal Pradesh	7,615	3,588	4,384
3	Assam	2,76,138	2,72,538	2,51,119
4	Bihar	3,05,583	2,92,678	3,44,683
5	Chhattisgarh	1,76,144	1,95,174	1,95,495
6	Goa	30,625	34,765	34,130
7	Gujarat	11,32,433	10,93,664	15,86,926
8	Haryana	5,87,385	5,42,440	5,93,132
9	Himachal Pradesh	4,09,732	1,94,803	2,17,568
10	Jammu & Kashmir	2,97,507	87,687	98,638
11	Jharkhand	1,10,068	1,18,845	1,04,284
12	Karnataka	13,67,041	12,09,127	10,79,586
13	Kerala	13,55,926	13,38,443	11,93,996
14	Madhya Pradesh	11,13,382	10,73,584	7,84,077
15	Maharashtra	15,36,322	16,49,187	22,81,027
16	Manipur	14,257	7,395	6,588
17	Meghalaya	11,691	9,215	11,396
18	Mizoram	10,747	10,355	10,906
19	Nagaland	3,047	4,826	4,215
20	Odisha	4,70,085	4,08,261	4,69,571
21	Punjab	5,49,300	5,78,681	6,05,324
22	Rajasthan	11,32,028	13,71,762	8,16,129
23	Sikkim	2,008	1,725	2,142
24	Tamil Nadu	16,45,329	11,51,349	@10,43,172
25	Tripura	1,93,003	1,92,081	67,385
26	Uttar Pradesh	31,82,318	33,13,424	36,18,460
27	Uttarakhand	2,20,660	2,00,947	1,75,464
	West Bengal and A & N			10,59,641
28	Island	10,89,309	10,99,743	
29	Chandigarh	1,80,616	1,45,990	1,43,520
	D & N Haveli and Daman			3,810
30	& Diu	2,771	3,323	0.40.640
31	Delhi	9,30,732	6,12,553	6,18,618
32	Lakshadweep	95	280	269
33	Puducherry	28,631	20,409	@
	Total	1,90,19,658	1,78,97,555	1,80,28,672

[@]Figures of Tamilnadu and Puducherry are combined in respect of the year 2016